

THE HIGH COURT OF KERALA

A7- 80978/2021 (2)

Kochi : 682 031
Date : 03.01.2022

NOTICE

- Sub :- e-filing of cases in the High Court – modified arrangements -reg
Ref:- 1.High Court Notices no. A7-80978/2021 dated 30.12.2021 &
01.01.2022
2. High Court Notice no. A7-80978/2021 of even date

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The Kerala High Court Advocates' Association has informed certain difficulties in e-filing during peak hours due to some technical snags. On preliminary examination certain technical issues have been identified, and steps are in progress to resolve the same.

Hence, physical filing will be permitted temporarily, until the technical snag occurred in e-filing is resolved, on condition that digital version of the file will be uploaded within seven days and that a memo has to be filed to that effect. However, during these days if e-filing is possible, it is open to all to adopt that mode.

(By Order)



P. Krishna Kumar
Registrar General

To

- The Advocate-General, Ernakulam.
The Director General of Prosecutions & State Public Prosecutor, Ernakulam.
The Additional Advocate-General, Ernakulam (2).
The Additional Director General of Prosecutions, Ernakulam.
The Director, Kerala Judicial Academy, Athani
The Member Secretary, Kerala State Legal Services Authority, Ernakulam
The Director, Kerala State Mediation and Conciliation Centre, Ernakulam
The President, Kerala High Court Advocates' Association, Ernakulam
The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam (2).
The State Attorney, Advocate-General's Office, Ernakulam.
The Secretary, Kerala High Court Advocates' Association, Ernakulam.
The General Secretary, Kerala High Court Senior Advocates' Association, Ernakulam
The Secretary, Indian Law Institute, Kerala, Ernakulam
The Senior Counsel, Government of India (Taxes), Ernakulam.
The Assistant Solicitor General of India, Ernakulam.
The Chairman, Bar Council, Ernakulam.
The President, Kerala Federation of Women Lawyers, Ernakulam.
The Secretary, Rule Committee under Section 123 CPC, High Court.
The President, Kerala High Court Advocates' Clerks' Association, Ernakulam.
The Registrar (Judicial), High Court.
All Officers and Sections, High Court.
The Secretary, High Court Legal Services Committee, Ernakulam.
The Private Secretary to the Chief Justice, High Court.
The Protocol Officer, High Court.

The Public Relations Officer, High Court.
The Additional Public Relations Officer, High Court.
The Private Secretaries to Judges, High Court.
The Filing and Court Officers' sections, High Court.
The IT Section, High Court (for publishing the notice in the High Court Website.)
The Confidential Assistants to the Registrars, Director (KJA), Director (IT) and
the Additional Registrar (General Administration).
The Admn. Records Section, High Court
The Notice Board, High Court
The File/Stock File

**Copy submitted to :- The Honourable the Chief Justice and
the Honourable Judges**